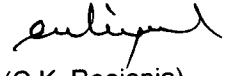


File No. N-17/145/2014-NM (Vol.III)
Government of India
Ministry of Law and Justice
(Department of Justice)

Room No. 26, Jaisalmer House,
26-Mansingh Road, New Delhi.
Dated: 6th April, 2017.

Order

In continuation of Order No. N-17/145/2014-NM (Vol.III) dated 23rd December, 2016 constituting the Task Force for improving India's ranking in World Bank performance on the parameter of Doing Business under "Enforcing Contract", the constitution of the Task Force is hereby amended by including Shri Ramayan Yadav, Additional Secretary, Department of Legal Affairs as Member in place of Shri Mahendra Khandelwal, Additional Legal Adviser, Department of Legal Affairs of the Task Force.



(C.K. Reejonia)

Deputy Secretary to the Government of India
Tel./Fax No. 011-2307 2146.
E-mail : ckreejonia@nic.in

To,

1. Shri Ramayan Yadav, Additional Secretary, Department of Legal Affairs as Member of the Task Force (with a copy of Order dated 23rd December, 2016 and revised Order dated 11th January, 2017 alongwith a copy of minutes of the first meeting of Task Force held on 5th January, 2017.
2. All the Members of the Task Force.

Copy to:

1. NIC, Department of Justice (Jaisalmer House) for uploading the Order on the website of Department of Justice.
2. Joint Secretary, Cabinet Secretariat, Government of India Rashtrapati Bhawan, New Delhi - 110 004.
3. Joint Secretary, Prime Minister's Office, South Block, Raisina Hill, New Delhi-110011.
4. Sh. Mahendra Khandelwal, Additional Legal Adviser, Department of Legal Affairs.